

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Coordinator, Mediation Monitoring Committee)

To

All Principal District and Sessions Judges.

No: 209/mme

Dated: 24.01.2017

Sub:- Updating the data of Mediation Activities.

Sir/Madam,

Please provide us the consolidated Mediation Data for the year 2016 in the following format on Fax No. 0191-2532463 or email.sanjay.dhar55@gmail.com.

S.No	Name of the Mediators	Date of training	Name of the trainers	No. of case referred to Mediation by the Mediators	No. of successful Mediations	Cases not settled	Non-starters	Whether active & interested in continuing as Mediators

You are requested to send the same by return Fax/mail so that it can be placed before the competent authority. The matter be treated as most urgent.

Yours faithfully,

Copy To:- Officer Incharge NIC High Court of J&K Jammu wing
for uploading in High Court website.

(Sanjay Dhar)
Coordinator

